

Survey of Requirements of Machine Tools

616 SHRI DEVINDER SINGH GARCHA Will the Minister of HEAVY INDUSTRY be pleased to state

(a) whether in the absence of a survey of requirements of machine tools in the country, the estimates made by the working group for the machine tool industry during the Third and Fourth Plans have gone wrong and

(b) if so, whether for the purposes of increase in the installed capacity, proper detailed surveys of the machine tool requirements have been done?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD) (a) No, Sir

(b) The details of requirements of machine tools in types, sizes and price ranges will be worked out estimating the requirements during the Fifth Plan period

Loss suffered by Neyveli Lignite

617 SHRI RAM PRAKASH Will the Minister of STEEL AND MINES be pleased to state

(a) whether Neyveli Lignite is reported to have incurred a loss of Rs 22 crores so far and

(b) if so the reasons therefor

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) (a) The cumulative loss incurred by the Neyveli Lignite Corporation upto the end of the year 1971-72 is Rs 45.85 crores. In the year 1972-73, the Corporation suffered a loss of Rs 12.64 crores (prov). Thus the total loss incurred upto the end of the year 1972-73 is Rs 58.50 crores (prov)

(b) The main reasons for the heavy losses are the inadequate supply of

lignite to the consuming units i.e. the power house and the briquetting and carbonising plant on account of the difficulties in mining the required quantity of lignite. In the case of the Fertiliser Plan the rated capacity could not be achieved due to several process and technical problems

Expansion of Bajaj Auto Ltd and Automobile Products of India Ltd

618 SHRI CHANDRA BHAL MANI TIWARI Will the Minister of HEAVY INDUSTRY be pleased to state

(a) whether the case for expansion of the capacity of Bajaj Auto Limited and Automobile Products of India Limited is under the consideration of Government and

(b) if so when a decision is likely to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD) (a) and (b) Both M/s Bajaj Auto Ltd and M/s Automobile Products of India Ltd have been granted licences to expand their capacity to 48,000 scooters each per annum

Indo-Canadian Co-operation in India's efforts towards self-reliance

619 SHRI MADHU LIMAYE Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to a sentence in the Indo-Canadian Communiqué issued at the end of the Prime Minister's visit to Canada namely that "it was agreed to give early consideration to further Indo-Canadian co-operation in India's efforts towards self-reliance by supply of foodgrains, edible oils and fertilisers including potash"

(b) if so whether Government have now changed the definition of the word 'self-reliance' to mean 'imports of foodgrains, edible oils etc and

(c) if not, the reason for including this sentence in the communiqué?